

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †2669
ANSWERED ON 02.08.2018

SOIL EROSION

†2669. SHRI GOPAL SHETTY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government is aware of the constant soil erosion from various rivers in the country during the last three years and if so, the details thereof;
- (b) the steps taken or proposed to be taken by the Government to check soil erosion from these rivers;
- (c) whether financial assistance has been provided to check this type of soil erosion during the above said period; and
- (d) if so, the details thereof as on date, State-wise?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) Soil erosion by rivers is a dynamic and natural process resulting in changes in river course and causing loss of land and property, the intensity of which varies with time and space.
- (b) to (d) The subject of river erosion control falls within the purview of the States. The flood management & anti-erosion schemes are planned, investigated and implemented by the State Governments with their own resources as per priority within the State. The Union Government renders technical guidance and promotional financial assistance to States.

The Ministry had launched Flood Management Programme (FMP), a State sector scheme in XI Plan which was continued during XII Plan. Under FMP, works include flood control, river management, anti-erosion, drainage development, flood proofing, restoration of damaged flood management works, anti-sea erosion and catchment area treatment.

A total of 522 projects costing Rs. 13238.37 crore were approved and included under FMP. During XI Plan, 420 projects with an estimated cost of Rs. 7857.08 crore were approved while during XII Plan, 102 projects with an estimated cost of Rs. 5381.29 crore were approved. Central Assistance amounting to Rs. 3566.00 crore was released during XI Plan and Rs. 1307.07 crore during XII Plan. Further, a Central Assistance of Rs. 562.67 crore has been released during year 2017-18. Since start of XI Plan, total Central Assistance released to States under FMP is Rs. 5435.74 crore until 31-Mar-18. The State-wise details of works approved, Central Assistance released in the last three Financial Years are given at **Annexure** .

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) to (d) OF UNSTARRED QUESTION NO. † 2669 TO BE ANSWERED IN LOK SABHA ON 02.08.2018 REGARDING “SOIL EROSION”

Sl. No.	State	Works approved during XI Plan	Works approved during XII Plan	Works approved in (XI +XII Plan)	Funds released in FY		
		Nos.	Nos.	Nos.	2015-16	2016-17	2017-18
1	Arunachal Pradesh	21	0	21	47.39	23.69	21.18
2	Assam	100	41	141	47.14	0.00	245.49
3	Bihar	43	4	47	16.67	0.00	0.00
4	Chattisgarh	3	0	3	0.00	0.00	0.00
5	Goa	2	0	2	0.00	0.00	0.00
6	Gujarat	2	0	2	0.00	0.00	0.00
7	Haryana	1	0	1	0.00	0.00	0.00
8	Himachal Pradesh	3	4	7	27.00	50.00	87.50
9	Jammu & Kashmir	28	15	43	46.58	40.56	110.40
10	Jharkhand	3	0	3	0.00	0.00	0.00
11	Karnataka	3	0	3	0.00	0.00	0.00
12	Kerala	4	0	4	0.00	0.00	19.05
13	Manipur	22	0	22	0.00	0.00	0.00
14	Mizoram	2	0	2	0.47	0.00	0.48
15	Nagaland	11	6	17	2.51	23.13	0.00
16	Orissa	67	1	68	0.00	0.00	0.00
17	Puducherry	1	0	1	0.00	0.00	0.00
18	Punjab	5	0	5	0.00	0.00	0.00
19	Sikkim	28	17	45	5.72	0.00	0.00
20	Tamilnadu	5	0	5	0.00	0.00	0.00
21	Tripura	11	0	11	0.00	0.00	0.00
22	Uttar Pradesh	26	3	29	13.50	0.00	13.55
23	Uttrakhand	12	10	22	57.02	0.00	0.00
24	West Bengal	17	1	18	0.00	12.61	65.03
	Total	420	102	522	264.00	149.99	562.67